

**Central Administrative Tribunal  
Madras Bench**

**MA/310/00123/2021, MA/310/00124/2021 & MA/310/00126/2021  
(in)  
OA/310/00366/2020**

**Dated the 19<sup>th</sup> day of March Two Thousand Twenty One**

**P R E S E N T**

**Hon'ble Mr.S.N.Terdal, Member(J)  
&  
Hon'ble Mr.C.V.Sankar, Member(A)**

1. The Union of India, rep. by  
Under Secretary to Government,  
M/o Labour & Employment,  
Shram Shakti Bhavan,  
Rafi Marg, New Delhi 110001.
2. Regional Provident Fund Commissioner-I,  
Employees Provident Fund Organisation,  
Regional Office, S-I,  
TNHB Phase III,  
Sathuvachari,  
And Vellore 632009.
3. Regional Provident Fund Commissioner-II,  
The Additional Central Provident Fund Commissioner(HQ),  
Chennai & Puducherry Zone,  
Chennai 600014. ....Applicants/Respondents

By Advocate **Mr.V.Vijay Shankar**

**Vs.**

S.Sambasivamurthy,  
S/o P.Shanmugam,  
No.127/7, C-Sector,  
VG Rao Nagar,  
Katpadi,  
Vellore 632007. .... Respondent/Applicant

By Advocate **Mr.C.Vigneswaran**

**ORAL ORDER**  
[Pronounced by Hon'ble Mr.S.N.Terdal, Member(J)]

Heard Mr.Vijay Shankar for the MA applicants and Mr.C.Vigneswaran for the MA respondent. For the reasons stated therein and in the interest of justice, MA 123/2021 filed to condone delay of 129 days in filing MA 124/2021 for Extension of Time is allowed.

2. MA 124/2021 filed for Extension of Time of 3 months to comply with the Order of this Tribunal in OA 366/2020 dated 13.8.2020 is disposed of by granting only one month time. Respondents are directed to comply with the Order of this Tribunal in OA 366/2020 dated 13.8.2020 within one month from the date of receipt of a copy of this order.

3. Accordingly, MA 123/2021 is allowed and MA 124/2021 is disposed of.

4. At the time of hearing, counsel for the MA applicants submitted that the previous MA 126/2021 filed to grant 3 months time from 07.11.2020 for complying with the Order of this Tribunal in OA 366/2020 dated 13.8.2020 has become infructuous and the same may be closed.

5. In view of the submission made by the counsel for the MA applicants, MA 126/2021 is closed as infructuous.

(C.V.Sankar)  
Member(A)

(S.N.Terdal)  
Member(J)

19.03.2021

/G/